

Govt. for development of National Parks and Sanctuaries on request from the State Governments.

6. International trade in endangered species of animals and articles made thereof is regulated under the provisions of the Convention of International Trade in Endangered Species of Wild Fauna and Flora (CITES).
7. Regional and sub-regional offices of Wildlife Preservation have been set up mostly at the main export centres of the country to prevent smuggling of wildlife products.

#### Production of foodgrains

\*17. SHRI SULTAN SALAHUDDIN OWAISI:  
SHRIMATI GIRIJA DEVI:

Will the MINISTER OF AGRICULTURE be pleased to state:

(a) whether the Government propose to increase the production of foodgrains in the country during the coming five years taking into account the current rate of population growth;

(b) if so, the percentage rise anticipated in the requirement of foodgrains during the above period; and

(c) the steps proposed to be taken by the Government to attain the estimated foodgrains requirements?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) Yes, Sir

(b) According to the Eighth Plan document, the estimated foodgrain requirement for 1997 and 2007 will be around 208 million tonnes and 283 million tonnes respectively.

(c) The Government is implementing Integrated Cercals Development Programmes each for rice, wheat and coarse cereals as also National Pulses Development Programme (NPDP) to raise production and productivity of foodgrains.

[Translation]

#### Krishi Vigyan Kendras

\*18. SHRI CHINMAYANAND SWAMI: Will the MINISTER OF AGRICULTURE be pleased to state:

(a) the location of Krishi Vigyan Kendras established during the year 1994-95 till date;

(b) the number of Kendras proposed to be established during the remaining period of 1995, location-wise;

(c) the number of proposals for establishment of such Kendras received from the State Governments during the period 1993-95 till date;

(d) the number of proposals out of them pending for clearance;

(e) the time by which these proposals are likely to be cleared; and

(f) the specific measures being taken/proposed to be taken by the Government to establish new Krishi Vigyan Kendras in the country?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) Fifty-four Krishi Vigyan Kendras have been established during the year 1994-95. The location of these centres are given in the enclosed *Statement I*.

(b) Thirty-one Krishi Vigyan Kendras are liked to be established during the remaining period of 1995. The location-wise KVKs to be established during the year 1995 is listed in the enclosed *Statement II*.

(c) No formal proposals have been received from the State Governments during the period 1993-95 till date.

(d) One hundred and twelve requests/proposals received from various organisations and VIPs are pending for clearance.

(e) Subject to availability of resources and ICAR norms for establishment of KVKs, these requests/proposals are likely to be cleared by the end of IX Five Year Plan.

(f) Efforts are being made to get additional funds for establishment of new Krishi Vigyan Kendras in the country.

#### Statement I

*Location of Krishi Vigyan Kendras (K.V.Ks) Established During The Year 1994-95*

Name of State	S.No.	Name of District	Host Institution
1	2	3	4
Himachal Pradesh	1.	Una	HPKVV, Palampur
	3.	Mandi Kangra	HPKVV, Palampur Foundation for Organisational Research & Education, New Delhi.
Jammu & Kashmir	4.	Leh	S.K.U.A.S. & T., Srinagar
	5.	Kathua	Shiva Gramodyog Mandal, Kalibari, Kathua.
Punjab, Haryana	6.	Panipat	CCS Haryana Agricultural University, Hissar.
West Bengal	7.	Burdwan	Hindustan, Fertilizer Corporation Limited, West Bengal.
	8.	Birbhum	Vishwa Bharati Shanti Niketan, Distt. Bolpur.

1	2	3	4
Bihar	9.	Bhojpur	Sone Command Area Development Agency, Patna.
	10.	Jamui	Shram Bharati, Khadigram, Jamui.
	11.	Madhubani	HFC, Sindri, Dhanbad
	12.	Dhanbad	HFC. Sindri, Dhanbad
Assam	13.	Golaghat	Assam Agricultural University, Jorhat.
	14.	Cachar	Assam Agricultural University, Jorhat.
Mizoram	15.	Lunglei	Government of Mizoram
UTTAR PRADESH	16.	Pithoragarh	GBPUA&T, Pantnagar.
	17.	Muzaffarnagar	Swami Kalyan Dev Trust, Muzaffarnagar.
Maharashtra	18.	Nasik	Yeshwantrao Chavan Mah. Open University, Nasik.
	19.	Parbhani	Jeevan Jyoti Charitable Trust, Parbhani.
	20.	Kolhapur	D.Y. Patil Education Society, Bombay.
	21.	Buldana	Satpuda Education Society, Jalgaon.
	22.	Nagpur	C.C.R.I., Nagpur.
	23.	Nanded	Jawaharlal Nehru Instt. of Education Science & Technology, Nanded.
	24.	Solapur	Shabari Krishi Pratishtan, Solapur.
	25.	Akola	Suvide Foundation Risod, Akola.
Gujarat	26.	Bharuch	Bharatiya Agro-Industries Foundation, Pune.
	27.	Vododara	Mangal, Bharati, Vadodara.
	28.	SURAT	Gujarat Agricultural University, Sardar Krishi Nagar.
RAJASTHAN	29.	RAJSMAND	Rajasthan Agricultural Univ. Bikaner.
	30.	BARAN	Rajastahn Agricultural Univ., Bikaner.
	31.	Dausa	-do-
Madhya Pradesh	32.	Seoni	Jawaharlal Nehru Krishi Vishwa Vidyalaya, Jabalpur.
	33.	Tikamgarh	Jawaharlal Nehru Krishi Vishwa Vidyalaya, Jabalpur.
	34.	Khandwa	JNKVV, Jabalpur.
	35.	Rajgarh	JNKVV, Jabalpur.
	36.	Guna	JNKVV, Jabalpur.
	37.	Sorguja	JGKVV, Jabalpur.
Orissa	38.	Dhenkenal	CRRI, Cuttack.
	39.	Angul	CRRI, Cuttack.
	40.	Kendrapada	OUA&T, Bhubaneshwar.
Karnataka	41.	Mysore	J.S.S. Mahavidya Peeth, Ramunuja Road, Mysore.
	42.	Kolar	Karnataka Welfare Society, Chickballapur.
	43.	Bellary	U.A.S. Jharwar.
	44.	Belgaum	Belgaum Integrated Rural Development Society, Neganur.
	45.	Raichur	U.A.S. Dharwar.
Kerala	46.	Pathanamthitta	Christian Agency for Rural Development, Thiruvalla.
	47.	Kollam (Quilon)	K.A.U., Munuthy.
	48.	Idukki	Bapooji Sewak Samaj, Kaumeuli.
Tamil Nadu	49.	Dharmapuri	Tamil Nadu Board of Rural Development, Thuppagannapally.
	50.	Salem	Tamil Nadu Agricultural University, Coimbatore.
	51.	Nellai Kattaboman	Ratnavel Subramanian Educational Trust, Dindigula Anna. Distt.
	52.	Madurai	Centre for Development & Communication Trust, Kamachipuram, Theni.
	52.	Kamrajar	Mayer Trust, Madhrai.
Pondicherry	54.	Karaikal	Govt. of Pondicherry, Pondicherry.

**Statement II**

Name of State	Sr. No.	Location
Punjab	1	Sangrur
	2	Faridkot
	3	Jalandhar
Haryana	4	Rohtak
	5	Ambala
West Bengal	6	Nadia
Bihar	7	West Champaran
	8	Palamau
Assam	9	Sibsagar
Arunachal Pradesh	10	Lohit
Meghalaya	11	Cheerapunjee
Nagaland	12	Mokok-Chung
Tripura	13	North Tripura
Uttar Pradesh	14	Moradabad
	15	Deoria
	16	Farrukhabad
	17	Azamgarh
	18	Mainpuri
	19	Khammam
Andhra Pradesh	20	West Godavari
	21	Adilabad
	22	Vishakhapatnam*
Maharashtra	23	Raigarh
	24	Amravati*
Madhya Pradesh	25	Shivpuri
	26	Betul*
Kerala	27	Kottayam
Tamil Nadu	28	Thanjavur*
Gujarat	29	Sabarkantha*
	30	Junagarh*
Delhi	31	Delhi*

\* These KVKs will be established out of the drop-out cases from the 78 approved KVKs. Administrative sanction already issued.

[English]

**Eighth Five year Plan**

\*19. SHRI RAJENDRA AGNIHOTRI: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government have conducted mid-term appraisal of the Eighth Five Year Plan;

(b) if so, the details thereof;

(c) the areas where the performance remained sluggish; and

(d) the measures taken to improve the performance in those areas?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG): (a) Necessary exercises pertaining to the Mid-Term Appraisal (MTA) of the Eighth

Five Year Plan (1992—97) are underway in the Planning Commission.

(b) to (d) These questions will arise only after the completion of the Mid-Term Appraisal.

[Translation]

**Pollution Control in Fertilizer Plants**

\*20 SHRI RAMESHWAR PATIDAR:  
SHRIMATI SHEELA GAUTAM:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether any pollution tests have been conducted in the fertilizer plants;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the action proposed to be taken for pollution control in fertilizer plants during 1995?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV): (a) to (d). Monitoring of pollution control measures in fertilizers plants and any action to be taken consequent thereto is the responsibility of the State Pollution Control Boards. However, Government have been collecting data on effluent/emission from major nitrogenous and phosphatic fertilizer units from time to time.

At present, 11 major units in operation are not able to meet the prescribed pollution control standards. Out of these 11 units, 3 each belong to the Fertilizer Corporation Ltd. (HFC) which have been declared as sick companies by the Board for Industrial & Financial Reconstruction (BIFR). Because of acute liquidity problem, FCI and HFC have not been able to install the required pollution control facilities in full. Any action for revival of these 6 units, including installation of full complement of pollution control measures, would depend on the final outcome of the proceedings pending before the BIFR, which is a quasi-judicial authority. Other 5 units have indicated that they would be able to conform to the prescribed pollution control standards by the end of 1995.

[English]

**Gauge Conversion**

1. SHRI JITENDRA NATH DAS: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have any proposal to convert metre gauge line into broad gauge line between Siliguri junction and Alipurduar junction;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) No. Sir.

(b) Does not arise.

(c) Constraint of resources.